

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 123
(IB)-115(PB)/2019

IN THE MATTER OF:

Anita Gard & Ors.

.... Applicant/petitioner

Vs.

Jaipuria Buildcon Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s) : Mr. Sanjay Jain & Mr. Pravesh Khyalia, Advs.
For the Respondent : Mr. Vaibhav Tyagi, Adv.

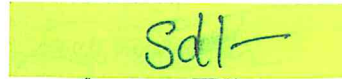
ORDER

Due to paucity of time matter could not be taken up.

List on 02.04.2019.


Sdl—

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sdl—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.02.2019
Ritu Sharma